

National Professorships were instituted in 1949 to honour eminent scholars who have made outstanding contributions to knowledge in their field. Scholars of eminence who have attained the age of 65 years or more are conferred these awards. The National Professors are paid a consolidated salary of Rs. 3000/- per month. The award is made initially for a period of 5 years which is extendable by another 5 years. Thereafter, a life pension of Rs. 1000/- per month is paid to them. The awards are made on the recommendations of a committee of Union Ministers.

(b) Between 1949 and 1965, 9 awards were made. Thereafter, 2 awards were made in 1980, and 1 in 1983. There are only two national professors at present. They are Dr. Salim Ali, a distinguished Ornithologist and Prof. V.K.R.V. Rao, an eminent Economist.

#### Letters of Intent to NRIs

4511. SHRI K.T. KOSALRAM : Will the Minister of INDUSTRY be pleased to state :

(a) the number of non-resident Indian proposals received during 1983 and upto the end of June, 1984 ;

(b) the number of letters of intent issued, the number of proposals cleared for the import of capital goods (with their value) and the number of proposals for foreign collaboration approved so far ; and

(c) the number of these schemes are under implementation now ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) to (c). Since the setting up of the Special Approval Committee to deal with applications from non-resident Indians in November, 1983, 47 applications for import of capital goods, 40 applications for grant of industrial licence/permission, 10 applications for entering into foreign collaboration and 15 applications for composite clearances have been received from non-resident Indians upto 2nd July, 1984. During this period, 25

approvals for grant of letter of intent/permission, 26 approvals for import of capital goods valuing Rs. 1496.19 lakhs approx. and 15 approvals for foreign collaboration have been accorded to the non-resident Indians. These approvals cover 45 industrial schemes, which are under various stages of implementation.

#### Ban on small scale sector to manufacture Automobiles

4512. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken a decision to impose a total ban on the small-scale sector to take up the manufacture or assembly of automobiles ; and

(b) if so, the reasons thereof ;

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) :

(a) No, Sir. However the Government is in the process of making licensing compulsory for all automobile manufacturers.

(b) Does not arise.

#### Winding up of Task Forces

4513. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to wind up task forces set up earlier in specified districts to identify nucleus plants ; and

(b) if so, the reasons therefor ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) No, Sir.

(b) Does not arise.